

Name of the Corporate Debtor: LSML Private Ltd.

Date of Commencement of Liquidation : 12.10.2023

List of Stakeholders as on : 31.05.2024

List of Secured Financial Creditors

Annexure I (Amoun in Rs.)

No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mututal dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security interest relinquished (Yes/No)	Details of Security	Amount covered by guarantee	% of share in total amount of claims admitted					
1	Prosperity Shop India Limited (Related )	10/27/2022	400,000,000	400,000,000	Secured FC	400,000,000	Yes	As per loan Agreement		19%	Nil	Nil	-	Nil	Claim submitted during CIRP
2	Shashvatha Renewable Energy Pvt. Ltd	10/27/2022	771,139,568	771,139,568	Secured FC	771,139,568	Yes	As per loan Agreement		37%	Nil	Nil	-	Nil	Claim submitted during CIRP
3	Vahith Information Technology Services Private Limited	10/27/2022	500,000,000	500,000,000	Secured FC	500,000,000	Yes	As per loan Agreement		24%	Nil	Nil	-	Nil	Claim submitted during CIRP
4	Viniyogaa Distribution Services Private Limited(Related)	10/27/2022	400,000,000	400,000,000	Secured FC	400,000,000	Yes	As per loan Agreement		19%	Nil	Nil	-	Nil	Claim submitted during CIRP
<b>Total</b>			<b>2,071,139,568</b>	<b>2,071,139,568</b>		<b>2,071,139,568</b>				<b>100%</b>			<b>-</b>		

Note:1 In accordance with Regulation 12 (2) ( c) of IBBI (Liquidation Process) Regulations, 2016 as no claims have been submitted or updated by this Stakeholders during the liquidation process, the claims collated by the IRP/RP during the CIRP under the IBBI (insolvency Resolution Process for Corporate Persons) Regulations, 2016, have beendeemed to have been submitted this stakeholders.

Note 2: Claims that have been collated by the IRP/RP and have been deemed to be submitted under Regulation 12 (2) ( c) of IBBI (Liquidation Process) Regulations, 2016.